

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 952
TO BE ANSWERED ON 02ND DECEMBER, 2024/ AGRAHAYANA 11, 1946 (SAKA)**

ADDITIONAL TRADING SESSION FOR NIFTY 50

952: SHRI RAJKUMAR ROAT

Will the Minister of Finance be pleased to state:

- (a) whether separate session of Index Nifty 50 is being conducted during festival seasons and special occasions besides the fixed time from 9.15 AM to 3.30 PM for the general public and if so, the details thereof;
- (b) whether the Government proposes to introduce one session during evening time like normal session in view of growing economy and long pending demand of general public; and
- (c) if so, the details thereof and the time by which it is introduced and if not, the reasons therefor?

**ANSWER
MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a): The regular trading hours on the stock exchanges are permitted by Securities and Exchange Board of India (SEBI). Special trading sessions are conducted by exchanges as 'Muhurat' trading during Diwali, after giving sufficient notice to the market participants. Apart from this, in order to test the preparedness of the Market Infrastructure Institutions (MIIs) to handle unforeseen events, two special trading sessions were conducted on March 02, 2024 and May 18, 2024.

(b) and (c): No such proposal is currently under consideration of the Government.
